

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:295
ANSWERED ON:22.12.2003
MONITORING OF AIR SPACE
RAMESH CHAND TOMAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has taken any steps to monitor the entire Indian air space with radars in view of the increased terrorist threat in the aftermath of 9/11 attack in USA;
- (b) if so, the details in this regard;
- (c) whether the present radars which are installed to monitor air traffic are not of standard quality; and
- (d) if so, the steps taken by the Government to instal sophisticated radars at airports?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a), (b), (c) and (d): A statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION No.295 ANSWERED ON 22.12.: REGARDING MONITORING OF AIR SPACE.

(a): Yes, Sir.

(b): The primary radars installed at 8 airports provide surveillance coverage of aircraft during approach and landing phases. Secondary radars installed at 14 locations provide surveillance coverage for aircraft over all the major air routes in India and is in accordance with the Communication, Navigation, Surveillance/Air Traffic Management (CNS/ATM) plan of International Civil Aviation Organization (ICAO) and fully meets the air safety requirements.

(c): All the radars installed at various locations are state of the art equipments with advanced features like Mode-S capability and safety features like Minimum Safe Altitude Warning as per the ICAO specifications.

(d): Does not arise.